

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is hereby notified for the information of all the concerned that the SARFAESI matters which were listed before the Hon'ble Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice Wasim Sadiq Nargal today on 13th March, 2024, shall remain on board for tomorrow the 14th March, 2024 and will be taken up by the Hon'ble Court at 10:30 a.m.

By order.

Dated:- 13.03.2024.

Sd/-
Registrar Judicial

Copy to :-

1. Secretary and Bench Secretary to Hon'ble the Chief Justice.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal.
... for information.
3. Incharge Website.
4. Assistant Registrar (Computer) dealing with the Division Bench cases.
...for information and necessary action.
5. Notice boards.
6. Office file.